

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 350/1112/2017

Date of Order: 27.02.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Paritosh Chandra Sil  
-vs-  
D/O India Post

For the Applicant : Mr. D. Mukherjee, Counsel

For the Respondents : Mr. R. Roychoudhury, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. D. Mukherjee, learned counsel for applicant and Mr. R. Roychoudhury, learned counsel for respondents are present.

2. Learned counsel for applicant submits that he wants to withdraw the OA and to file a fresh application before the appropriate authority.

3. Hence, the OA is dismissed as withdrawn with liberty to the applicant to file a fresh application before the appropriate authority.

(Dr. Nandita Chatterjee)  
Member (A)

pd

(Manjula Das)  
Member (J)

